

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:1872
ANSWERED ON:30.11.2000
FIRE INCIDENT IN MUMBAI PORT TRUST
RAMSHETH THAKUR

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government are aware of the fire incident in the store of Mumbai Port Trust on October 31, 2000;
- (b) if so, whether the inquiry has been conducted in this regard;
- (c) if so, the details thereof indicating the loss of lives and property in this incident; and
- (d) the action being taken by the Government in this regard ?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI HUKUMDEO NARAYAN YADAV)

(a) to (c): An incident of fire was reported to have taken place on 31.10.2000 in compartment no.IV of Mumbai Port Trust structure which was let out on monthly tenancy basis to M/s. Dhirajlal & Co. The Police and Bombay Municipal Corporation Fire Brigade are ascertaining the exact cause of the fire. Only the A.C. Sheets of the roof of compartment no.IV & V of the Mumbai Port structure have been damaged and there was no loss of life.

(d): The cost of reinstatement of the damaged portion of the premises would be recovered by the Mumbai Port Trust from the tenant.